

rest for the intervening period on their deposit.

(b) to (d) The DDA has reported that water and electric supply is available in that pocket.

(e) No; as reported by DDA.

(f) Does not arise.

DDA-MCD Dispute over Possession of Road Near Lakshmibai College

4225. SHRI DOONGAR SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there is a dispute between DDA and MCD about the possession of a road from Kalidas Road and Ashok Vihar passing by the side of Lakshmibai College and the Ministry has been informed of the same;

(b) whether due to this dispute, repairs maintenance etc. of road are not being done and it is in a bad shape; and

(c) when do the Government hope to take a decision in the matter and also direct the authorities to take up repairs of the road immediately and if not, the reasons for the delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) MCD have stated that there is no dispute between DDA and MCD about possession of the road. It is being maintained by MCD.

(b) Day today maintenance is being done by MCD and the road is traffic worthy.

(c) The question does not arise in view of the position stated in (a) above.

Supply of Rice to Andhra Pradesh

4226. SHRI G. BHOOPATHY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Andhra Pradesh Government have made any representation regarding allocation of rice to Food Corporation of India to meet the local demand under "Two rupees kilo scheme", if so, the details thereof; and

(b) the action taken by Central Government on the above representation ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) Yes, Sir. The Government of Andhra Pradesh had intimated that they had been supplying rice to the poorer sections of the people whose family income was less than Rs 6000/- per annum at Rs. 2/- per kg. through the Public Distribution System. To meet this requirement, they requested for allocation of 19 lakh tonnes of rice a year from the Central Pool out of rice to be procured in the State in the year 1983-84.

(b) The Government of Andhra Pradesh were advised that depending on procurement and keeping in view the requirements of other States, it may not be possible to allot more than 10 lakh tonnes of rice to Andhra Pradesh during the current Kharif Year.

Release of Posts in Government of India Press

4227 SHRI K. LAKKAPPA : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 138 on 25 July, regarding release of posts in Government Presses and state :

(a) whether a number of posts of various categories of various Government of India